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Registered Post

From,

S. K. Rastogi, HJS
Registrar (Selection & Appointment)/Seniority
High Court of Judicature at,
Allahabad



To,

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| 1. The Registrar General,
Hon'ble High Court of Andhra Pradesh, Hyderabad. | 13. The Registrar General,
Hon'ble High Court of Kerala, Cochin. |
| 2. The Registrar General,
Hon'ble High Court of Telengana, Hyderabad. | 14. The Registrar General,
Hon'ble High Court of Madhya Pradesh, Jabalpur |
| 3. The Registrar General,
Hon'ble Bombay High Court, Mumbai | 15. The Registrar General,
Hon'ble Madras High Court, Chennai. |
| 4. The Registrar General,
Hon'ble Calcutta High Court, Kolkata | 16. The Registrar General,
Hon'ble High Court of Orissa, Cuttack |
| 5. The Registrar General,
Hon'ble Chattisgarh High Court, Bilaspur | 17. The Registrar General,
Hon'ble High Court of Judicature at Patna, Patna |
| 6. The Registrar General,
Hon'ble Delhi High Court, New Delhi. | 18. The Registrar General,
Hon'ble High Court of Punjab & Haryana, Chandigarh. |
| 7. The Registrar General,
Hon'ble Gauhati High Court, Guwahati | 19. The Registrar General,
Hon'ble High Court of Rajasthan, Jodhpur. |
| 8. The Registrar General,
Hon'ble Gujarat High Court, Sola (Ahmedabad) | 20. The Registrar General,
Hon'ble High Court of Sikkim, Gangtok. |
| 9. The Registrar General,
Hon'ble High Court of Himachal Pradesh, Shimla | 21. The Registrar General,
Hon'ble High Court of Utrakhand, Nainital. |
| 10. The Registrar General,
Hon'ble High Court of Jammu & Kashmir, Jammu | 22. The Registrar General,
Hon'ble High Court of Manipur, Imphal. |
| 11. The Registrar General,
Hon'ble Jharkhand High Court, Ranchi. | 23. The Registrar General,
Hon'ble High Court of Meghalaya Shillong. |
| 12. The Registrar General,
Hon'ble High Court of Karnataka, Bangaluru. | 24. The Registrar General,
Hon'ble High Court of Tripura, Agartala. |

No. 329 /S & A Cell / 2019

Dated, Allahabad: August 13, 2019

Subject: Direct Recruitment to Uttar Pradesh Higher Judicial Service-2018(Part-III).

Sir,

I am directed to forward herewith a copy of the advertisement inviting on line applications for filling up of 61 vacancies of Direct Recruitment to the Uttar Pradesh Higher Judicial Service-2018(Part-III) with a request that the same may kindly be given extensive publicity. Application form, instructions for the candidates, syllabus and other details are available on the official website of Allahabad High Court (www.allahabadhighcourt.in).

With regards,

Yours sincerely,

Encl: copy of the abridged advertisement.

(Sushil Kumar Rastogi)

HIGH COURT OF JUDICATURE AT ALLAHABAD
DIRECT RECRUITMENT TO THE UTTAR PRADESH HIGHER JUDICIAL
SERVICE-2018 (Part-III)
ABRIDGED ADVERTISEMENT

Online applications for Direct Recruitment against 61 Vacancies (SC-12, ST-01, OBC-16 and Unreserved-32) of the Uttar Pradesh Higher Judicial Service in the Pay Scale of Rs. 51550-1230-58930-1380-63070 are invited from Advocates having not less than 07 years' continuous practice as on the last date fixed for the submission of application forms, who must have attained the age of 35 years and must not have attained the age of 45 years as on 01.01.2020, i.e. the candidate must have been born on or after 02.01.1975 and not later than 01.01.1985. Age limit shall be higher by 03 years in case of SC/ST/OBC category candidates belonging to the State of U.P. only. There shall be 20% horizontal reservation for women belonging to State of U.P. only. The application shall be filled online only (www.allahabadhighcourt.in) from 11.08.2019 to 25.08.2019 till 23:59 hours after which the link will be disabled. Applications received through any other mode would not be accepted. The recruitment will be based on a Preliminary Examination (objective type) to be held at Prayagraj (Allahabad) and only those candidates shall be called to appear in the Main Written Examination who secure 45% or more marks in the Preliminary examination, provided candidates not more than 20 times of number of vacancies category-wise i.e. separately for General, Scheduled Castes, Scheduled Tribes and Other Backward Classes shall be admitted to the Main Written Examination.

The candidates are advised to visit website of Allahabad High Court (www.allahabadhighcourt.in) for information with regard to eligibility, application form, detailed instructions for the guidance of the candidates, syllabus, dates of examination and other details.

Mayank Kr Jain
09.08.2019
REGISTRAR GENERAL